

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/25/IB/2017

PETITION NUMBER : CP/507/ (IB)/CB/2017

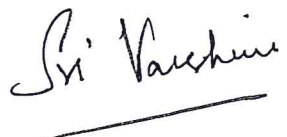
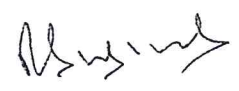
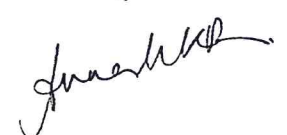
NAME OF THE PETITIONER(S) : P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI

NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA,
DIAMOND ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	SRI VARSHINI FOR IRP	Counsel for Interim Resolution Professional / RP	
2.	R. SUGUMARAN	Counsel for 2nd Respondent	
3.	AVINASH KRISHNAN RAVI	Counsel for Applicant	

ORDER

Counsels for both the parties are present. Counsel for the State Bank of India has filed the counter; the copy of which is given to the other side. Counsel for the Applicant is directed to file rejoinder by giving copy to the other side. Matter is posted for arguments. Put up on 24.10.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

sd—
MEMBER (JUDICIAL)